

F.No.: N-15011/149/2024-NC

**Government of India
Ministry of Law & Justice
Department of Legal Affairs
Notary Cell**

4th Floor, Middle B Wing, Janpath Bhawan,
Janpath, New Delhi-110001 Dated: 22.12.2025

NOTICE

Subject: Suspension of Certificate of Practice of Notary – case of Shri Rajbahadur Yadav, Notary Reg No. 15099

The Central Government, being the appropriate Government in respect of the Notaries appointed by it, in exercise of the powers conferred on it under Rule 13(12)(b)(ii) of the Notaries Rules, 1956, has decided to suspend Shri Rajbahadur Yadav, Notary Reg. No. 15099 from practicing as a Notary for a period of three months i.e. from 22.12.2025 to 21.03.2026. The details of the Notary are as under:

Name	Registration No.	Address	Area of Practice of the Notary	Period of Suspension	Reason of Suspension
Shri Rajbahadur Yadav	15099	Vanse Compound, Maheshwar Nagar, Appapada Karur Village, Malad East, Mumbai, Maharashtra – 400097	Greater Mumbai, Maharashtra	22.12.2025 to 21.03.2026	Rule 13 of Notaries Rules, 1956


(Radhe Shyam Singh)
Under Secretary, Notary Cell